

(SHRI SHAH NAWAZ KHAN) : (a) and (b). A request was received from the Government of Kerala for accelerating Bauxite exploration in the State. The Geological Survey of India is already engaged in systematic exploration of bauxite deposits in Cannanore district. As a result of investigation in the Kumbala area in Cannanore district which was completed in October, 1968, a total reserve of 1.8 million tonnes of bauxite with 40% and above AL 203 has been estimated in Anantapurugudda, Perne Gudda and Naryanamangalam hillock. Bauxite occurrences were also located in the Nileswar area where four blocks have been delineated for detailed investigations. Test drilling in two blocks has been completed and the work in the other two blocks is in progress. Reserves will be assessed after completion of drilling.

Indian Nationals in Pak. Jails

1592 SHRI PAMPAN GOWDA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether several Indian nationals including some journalists kidnapped by Pakistan in April, 1971 are still in Pakistan jails, and

(b) whether Government would like to raise the issue regarding the fate of these Indians while settling the problem of exchange of war prisoners ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) .

(a) Twelve Indian nationals, including two journalists, were taken into custody by Pakistan in April, 1971. Their exact whereabouts are not known.

(b) Government has on several occasions taken up with Pakistan the release of Indian nationals and Pakistani jails.

Common Labour Policy for proposed new Steel Plants

1593. SHRI S. R. DAMANI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a common labour policy has been evolved with regard to three new steel plants to be set up in the South; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) and (b). No new labour policy is proposed to be evolved for the three steel plants to be set up at Salem, Visakhapatnam and Vijayanagar. The policy being followed in respect of other public sector undertakings will be applicable in the case of the three new steel plants also.

Unemployment in Kerala

1594 SHRIMATI BHARGAVI THANKAPPAN . Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 5663 on the 22nd July, 1971 regarding unemployment in Kerala and state ; and

(a) the progress made in the examination of the proposals,

(b) whether Government have received any new scheme from the State Government of Kerala for solving educated unemployment in the State; and

(c) if so, the salient features thereof and the action taken thereon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) .

(a) The schemes proposed by the Kerala Government based on the recommendations of the Committee on Unemployment in Kerala were considered by the Planning Commission and the views of the Commission have been conveyed to the State Government.

(b) and (c) At the time of submission of State Government's proposals for the Annual Plan 1972-73, the State Government submitted an additive Plan of employment schemes involving an investment of Rs. 44 crores during 1972-73 as per statement laid on the Table of the House. [Placed in Library. See No. LT—1597/72]

Due to financial constraints, the additive proposals have not yet been approved by the Planning Commission.